# GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 2470 TO BE ANSWERED ON 16.03.2017

# SLASH BUDGETARY ALLOCATION

## **2470.** SHRI HARISH MEENA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the functioning of Panchayati Raj institutions have been adversely affected due to the slashed budgetary allocation to the Ministry;
- (b) if so, the details in this regard, State-wise;
- (c) whether the functioning of the Ministry will suffer because of the discontinuation of Backward Regions Grant Allocation; and
- (d) if so, the details thereof?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI PARSHOTTAM RUPALA)

(a) to (d): No, Madam. There has not been any adverse impact on the functioning of Panchayati Raj Institutions (PRIs) due to the slashed budgetary allocation to this Ministry on account of delinking of District component of Backward Regions Grant Fund(BRGF) and state component of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan(RGPSA) w.e.f. 2015-16. Under the 14th Finance Commission(FFC) award, a much larger amount i.e. Rs.2,00,292.2 crore has been allocated for the period 2015-20 as compared to Rs.65160 crore recommended under 13<sup>th</sup>Finance Commission. These funds are directly flowing to the Gram Panchayats. Further based on FFC award, States also got enhanced share of allocation in the central taxes i.e. from 32% to 42% which has provided much needed flexibility to the States to formulate and implement the development plans as per local requirements especially to address the issues of backwardness.

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